

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.867
TO BE ANSWERED ON 7TH FEBRUARY, 2024**

PMGKAY

867. SHRI SELVAM G.:

SHRIMATI SUPRIYA SULE:

SHRIMATI MANJULATA MANDAL:

DR. SUBHASH RAMRAO BHAMRE:

SHRI KULDEEP RAI SHARMA:

DR. DNV SENTHILKUMAR S.:

SHRI C.N. ANNADURAI:

DR. AMOL RAMSING KOLHE

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is successfully implementing Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) and if so, the details thereof;**
- (b) the challenges faced by the Government while implementing PMGKAY;**
- (c) the number of beneficiaries, State-wise, funds allocated and spent since its inception, year-wise;**
- (d) the expenditure on food subsidy incurred under National Food Security Act (NFSA) and PMGKAY for the years 2022 to 2023, year-wise;**
- (e) the measures that the Government has taken to ensure that the benefits of PMGKAY reach all eligible families, particularly those in remote or marginalized areas;**
- (f) the monthly allotment of foodgrains for the scheme, State-wise along with the total percentage of beneficiaries among urban and rural population; and**
- (g) the lessons learned from PMGKAY for designing and implementing future social welfare programmes in India?**

A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a) to (g): The Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) was launched with the specific purpose of ameliorating the hardships faced by the poor and needy due to economic disruptions caused by the COVID-19 outbreak in the country. In view of COVID crisis, the allocation of free foodgrains, under PMGKAY was in addition to regular allocation for around 80 crore beneficiaries. A total quantity of approx. 1118 LMT foodgrains had been allocated under PMGKAY (Phase I-VII) for the period of 28 months with a total planned financial outlay was about Rs. 3.91 lakh crore.

In order to remove the financial burden of the poor beneficiaries and to ensure nationwide uniformity and effective implementation of the programme for support of the poor, the Central Government had decided to provide food grains free of cost to Antyodaya Anna Yojana (AAY) households and Priority Households (PHH) beneficiaries, beginning from 1st January 2023 under the PMGKAY.

Keeping in view welfare of the beneficiaries of PMGKAY in terms of accessibility, affordability and availability of food grains for the poor and to maintain uniformity across the States, the Government has decided to continue to provide free food grains to about 81.35 crore beneficiaries (i.e. Antyodaya Anna Yojana (AAY) households and Priority Households (PHH) beneficiaries) under the PMGKAY for a period of five years with effect from 1st January, 2024, with an estimated financial outlay of Rs. 11.80 lakh crore totally to be borne by Central Government.

The PMGKAY is operated under the joint responsibility of the Central and the State Governments. Under the joint responsibility of the Union and the States, the responsibility for identification of beneficiaries rests with the concerned States/UT. Identification of beneficiaries under the Act is under two categories- households covered under Antyodaya Anna Yojana (AAY) which constitute poorest of the poor, to the extent specified by the Central Government and the remaining households as priority households (PHH) to be identified by the State Governments/ UT Administrations as per criteria evolved by them, within the coverage determined for the State/UT. The Central Government has issued advisory, from time to time, to all the States/Union Territories to identify all eligible and poor persons/ households including vulnerable Sections of the Society for inclusion under the PMGKAY.

The scheme provides a unified institutional mechanism with uniform price and quantity across the country and remove difficulties of the beneficiaries specially migrants under One Nation One Ration Card (ONORC).Implementation of integrated initiative envisage making beneficiaries aware about the initiatives taken by Central Government and related subsidy burden as also their entitlements under PMGKAY.

The extension of free food grains under PMGKAY for five years with effect from 1st January 2024 reflects the long-term commitment and vision of the Government for addressing National food and nutrition security. Provision of free food grains shall mitigate any financial hardship of the affected strata of society in a sustainable manner and ensure long term pricing strategy with zero cost to the beneficiaries which is vital for effective penetration of the Public Distribution System.

The PMGKAY is being successfully implemented in all the States/UTs. No State/UT has reported any difficulty or challenges in implementation of the PMGKAY.

The details of State/UT-wise percentage coverage and number of beneficiaries covered under the PMGKAY since 2020 are at Annexure-I.

Foodgrains at subsidized prices is made available by Food Corporation of India (FCI) to the States/UTs under the PMGKAY, for which food subsidy is released to FCI. In the case of States participating in the Decentralized Procurement, State Governments take the responsibility of procurement of foodgrains and its distribution to the eligible households. In such States food subsidy is released directly to State Governments. The Central Government undertakes to meet the expenditure incurred by the State Governments on the procurement operation as per approved costing norms.

The details of funds reimbursed by Department of Food and Public Distribution for distribution of food grains under NFSA and PMGKAY to FCI and DCP states since 2020-21 are at Annexure-IIA.

The details of food subsidy released to States/UTs are at Annexure-IIB.

The details of foodgrains allocated under the PMGKAY since 2020 is at Annexure-III.

ANNEXURE-I

ANNEXURE REFERRED TO IN PARTS (a) to (g) OF THE LOK SABHA UNSTARRED QUESTION NO. 867 DUE FOR ANSWER ON 07.02.2024 REGARDING “PMGKAY”.

Number of beneficiaries covered under the PMGKAY since 2020

Sl. No.	States/ UTs	Percentage Coverage		Actual number of beneficiaries covered (In lakh)				
		Rural	Urban	As on 31.03.2020	As on 31.03.2021	As on 31.03.2022	As on 31.03.2023	As on 31.01.2024
1	Andhra Pradesh	60.96	41.14	268.22	268.22	268.22	268.22	268.22
2	Arunachal Pradesh	66.31	51.55	8.21	8.40	8.40	8.40	8.40
3	Assam	84.17	60.35	251.53	250.30	251.17	251.17	251.17
4	Bihar	85.12	74.53	857.12	871.16	871.16	871.16	871.16
5	Chhattisgarh	84.25	59.98	200.77	200.77	200.77	200.77	200.77
6	Delhi	37.69	43.59	72.73	72.78	72.78	72.78	72.78
7	Goa	42.24	33.02	5.32	5.32	5.32	5.32	5.32
8	Gujarat	74.64	48.25	382.54	341.71	345.15	344.15	351.60
9	Haryana	54.61	41.05	126.49	126.49	126.49	126.49	126.49
10	Himachal Pradesh	56.23	30.99	28.64	28.64	28.64	28.64	28.64
11	Jharkhand	86.48	60.20	263.70	263.70	264.26	264.19	264.19
12	Karnataka	76.04	49.36	401.93	401.93	401.93	401.93	401.93
13	Kerala	52.63	39.50	154.80	154.80	154.80	154.80	154.80
14	Madhya Pradesh	80.10	62.61	546.42	470.47	482.59	511.32	534.79
15	Maharashtra	76.32	45.34	700.17	700.17	700.17	700.17	700.17
16	Manipur	88.56	85.75	24.57	18.60	19.97	20.08	20.08
17	Meghalaya	77.79	50.87	21.46	21.46	21.46	21.46	21.46
18	Mizoram	81.88	48.60	6.68	6.68	6.68	6.81	6.83
19	Nagaland	79.83	61.98	14.05	14.05	14.05	14.05	14.05
20	Odisha	82.17	55.77	323.60	324.33	324.15	325.03	325.98
21	Punjab	54.79	44.83	141.51	141.51	141.51	141.51	141.45
22	Rajasthan	69.09	53.00	446.63	440.01	440.01	440.01	440.01
23	Sikkim	75.74	40.36	3.79	3.79	3.79	3.81	3.81
24	Tamil Nadu	62.55	37.79	357.34	364.69	364.69	364.12	364.12
25	Telangana	60.96	41.14	191.62	191.62	191.62	191.62	191.62
26	Tripura	74.75	49.54	24.83	24.83	24.83	24.43	24.43
27	Uttar Pradesh	79.56	64.43	1520.59	1465.94	1487.44	1497.77	1505.19
28	Uttarakhand	65.26	52.05	61.94	61.94	61.94	61.94	61.94
29	West Bengal	74.47	47.55	601.84	601.84	601.84	601.84	601.84
30	A&N	24.94	1.70	0.61	0.61	0.61	0.61	0.61
31	DNH&DD	69.93	54.17	2.91	2.86	3.02	2.69	2.69
32	Lakshadweep	35.30	33.56	0.22	0.22	0.22	0.22	0.22
33	Chandigarh (DBT)	38.54	47.26	2.80	2.80	2.76	2.99	2.99
34	Puducherry (DBT)	59.68	46.94	6.15	6.30	6.23	6.34	6.34
35	J&K	63.93	46.93	72.05	72.41	72.41	72.41	72.41
36	Ladakh	55.65	41.62	1.44	1.44	1.44	1.44	1.44
Total		75.00	50.00	8095.22	7932.80	7972.53	8010.70	8049.94

ANNEXURE-IIA

ANNEXURE REFERRED TO IN PARTS (a) to (g) OF THE LOK SABHA UNSTARRED QUESTION NO. 867 DUE FOR ANSWER ON 07.02.2024 REGARDING “PMGKAY”.

The details of funds reimbursed by Department of Food and Public Distribution for distribution of food grains under NFSA and PMGKAY to FCI and DCP states since 2020-21

(Amount in crore)

Year	FCI	DCP States	Total
2020-21	*4,62,789.00	78,337.77	5,41,126.77
2021-22	2,08,929.00	79,789.54	2,88,718.54
2022-23	2,00,219.20	72,282.50	2,72,501.70
2023-24 (as on 05.02.2024)	1,01,600.00	50,637.18	1,52,237.18

***This includes repayment of NSSF loan of Rs. 3,39,236 crore.**

ANNEXURE-IIB

ANNEXURE REFERRED TO IN PARTS (a) to (g) OF THE LOK SABHA UNSTARRED QUESTION NO. 867 DUE FOR ANSWER ON 07.02.2024 REGARDING “PMGKAY”.

A. Details of funds released by Department of Food and Public Distribution (DFPD) to DCP States under PMGKAY from Phase-1 to Phase-VII

(Amount in crore)

S. No.	Name of the State	PMGKAY 2020-21	PMGKAY 2021-22	PMGKAY 2022-23	Total fund releases under PMGKAY for Phase-1 to VII
1	Andhra Pradesh	2764.05	3248.92	1027.02	7039.99
2	Bihar	737.37	2773.64	5443.15	8954.16
3	Chhattisgarh	2367.03	2438.53	2923.43	7728.99
4	Gujarat	-	7.13	22.34	29.47
5	MadhyaPradesh	3202.55	5084.52	5181.35	13468.42
6	Maharashtra	981.60	870.45	1298.51	3150.56
7	Odisha	2964.20	2670.98	2422.25	8057.43
8	Punjab	63.06	-	-	63.06
9	Telangana	2357.64	1296.51	2551.87	6206.02
10	Uttarakhand	492.97	301.29	434.92	1229.18
11	Tamil Nadu	-	-	139.07	139.07
12	West Bengal	-	-	1695.28	1695.28
	Total	15930.47	18691.97	23139.19	57761.63

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B. Details of funds released by FCI to States for procurement of food grains

(Amount in crore)

S. No.	Name of Region	2020-21	2021-22	2022-23
1	Jharkhand	686.18	1058.06	1252.23
2	Odisha	5281.84	4551.87	4243.93
3	Assam	206.5	269.63	1177.62
4	Haryana	34129.47	38446.39	24411.41
5	Himachal Pradesh	6.2	27.1	6.12
6	J&K	0.02	49.04	0.61
7	Punjab	73335.31	89469.81	78226.7
8	Rajasthan	4572.19	4855.69	21.67
9	Uttar Pradesh	21471.43	26012.01	17007.31
10	Uttarakhand	1030.53	623.41	635.41
11	Andhra Pradesh	6870.88	2548.32	3005.16
12	Telangana	15522.12	16713.7	12521.64
13	Madhya Pradesh	13811.98	14857.34	17977.27
14	Chhattisgarh	8779.95	10713.63	13174.35
	Grand Total	185704.6	210196.01	173661.43

ANNEXURE REFERRED TO IN PARTS (a) to (g) OF THE LOK SABHA UNSTARRED QUESTION NO. 867 DUE FOR ANSWER ON 07.02.2024 REGARDING "PMGKAY".

Allocation of foodgrains under the PMGKAY since 2020

(In thousand tons)

S. No.	States	2020-21	2021-22	2022-23
1	Andhra Pradesh	1072.920	1475.218	1206.995
2	Arunachal Pradesh	32.845	46.219	37.815
3	Assam	1006.117	1380.988	1130.251
4	Bihar	3474.654	4791.399	3920.235
5	Chhattisgarh	803.080	1104.235	903.465
6	Delhi	290.933	400.290	327.510
7	Goa	21.280	29.270	23.948
8	Gujarat	1530.143	1884.348	1551.681
9	Haryana	505.960	695.695	569.205
10	Himachal Pradesh	114.578	157.545	128.901
11	Jharkhand	1054.801	1451.459	1188.611
12	Karnataka	1607.720	2210.615	1808.685
13	Kerala	619.200	851.401	696.601
14	Madhya Pradesh	2185.680	2654.248	2214.735
15	Maharashtra	2800.680	3850.920	3150.751
16	Manipur	98.526	105.942	90.262
17	Meghalaya	85.821	118.003	96.548
18	Mizoram	26.729	36.752	30.070
19	Nagaland	56.187	77.258	63.211
20	Odisha	1250.609	1783.081	1462.648
21	Punjab	565.800	778.322	636.809
22	Rajasthan	1786.480	2420.068	1980.056
23	Sikkim	15.152	20.833	17.045
24	Tamil Nadu	1429.348	2005.815	1641.121
25	Telangana	766.480	1053.920	862.299
26	Tripura	99.788	136.745	110.705
27	Uttarakhand	247.787	340.670	278.730
28	Uttar Pradesh	5802.846	8126.602	6704.914
29	West Bengal	2407.351	3310.107	2708.270
30	Andaman Nicobar	2.434	3.347	2.739
31	Chandigarh	10.676	15.107	12.379
32	Dadra Nagar Haveli & Daman DIU	11.482	15.563	13.293
33	J & K	289.462	398.259	325.848
34	Ladakh	5.756	7.914	6.475
35	Lakshadweep	0.880	1.201	0.981
36	Puducherry	25.315	34.396	28.219
	Total	32105.501	43773.756	35932.010
